

approach by State Government of Orissa for transfer of Letter of Intents for the Keonjhar (applied for change of location of Balasore), Koraput, Bolangir and Kalahandi Projects in favour of Dharani Sugars and Chemicals Limited, Orissa Sugar Limited, Ponni Sugars Limited and Western India Sugar and Chemicals Limited respectively.

(b) whether there is a request for transfer of L.I. in favour of the above companies with 1 per cent equity participation by IPI-COL instead of 26 per cent of equity participation stipulated in the L.I., and

(c) if so, the reaction of the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) and (b). Yes, Sir.

(c) Out of the 4 cases, Ministry of Food has already recommended for transfer of Letters of Intent issued to Industrial Promotion & Investment Corporation of Orissa Limited (IPICOL) for setting up of new sugar factories at Nawarangpur, District Koraput, Bolangir, District Bolangir and Dharamgarh, District Kalahandi in favour of M/s. Orissa Sugars Ltd., Ponni Sugars & Chemicals Limited, and M/s. Western India Sugar & Chemical Industries Ltd. respectively.

The request for transfer of Letter of Intent issued to IPICOL for setting up of a new sugar factory at Anandapur, District Keonjhar (applied for change of location to Bhadrak, District Balasore) is being processed.

Low Cost Sanitation Scheme submitted by Vijaywada Municipal Corporation

2061. SHRI V. SOBHANADREESWARA RAO VADDE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Vijayawada Municipal Corporation has submitted a low cost sanitation scheme in June 1984 for approval;

(b) if so, the details thereof; and

(c) the stage at which the matter stands at present?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) The Vijayawada Municipal Corporation submitted a Low Cost sanitation Scheme at an estimated cost of Rs. 3.38 crores for grant-in-aid from the Govt. of Andhra Pradesh and loan assistance from the Housing and Urban Development Corporation (HUDCO) for the construction of 14,113 new water seal pour flush latrines and conversion of 5,530 existing dry latrines.

(c) The State Government has released grant-in-aid of Rs. 169 lakhs. The HUDCO has sanctioned a loan of Rs. 167.07 lakhs out of which Rs. 137.67 lakhs has been released so far. The Vijayawada Municipal Corporation has incurred an expenditure of Rs. 275.83 lakhs for the construction of 13,327 new water seal pour flush latrines and conversion of 862 dry latrines.

Problems of sugar industry

2062. SHRI GOPI NATH GAJAPATHI: Will the Minister of FOOD be pleased to state:

(a) whether the Government are aware of the problems of the sugar industry;

(b) whether the sugar mills in some states are on the verge of closure as they are not able to buy sugar-cane at high price;

(c) if so, the States where there has been steep rise in the sugar-cane price;